

Statement

I	Name of Scheme	1995-96		1996-97		1997-98	
		Allocation	Expenditure	Allocation	Expenditure	Allocation	Expenditure
1	Pre-examination coaching for weaker sections based on economic criteria	2.00	1.31	2.00	0.28	2.50	0.82
2.	Preparation of Multi Sectoral Development Plans	0.50	0.41	0.50	0.46	6.28	0.19
3.	National Minorities Development & Finance Corporation	39.00	39.00	36.00	36.00	41.00	Nil
4.	Area Intensive Programme for Educationally Backward Minorities	2.20	2.20	2.20	2.20	10.00	10.99
5.	Modernisation of Madarssa	1.22	1.20	2.44	2.41	3.42	1.73
6.	Scheme of Community Polytechnics	31.90	27.12	31.90	19.66	69.76	19.24

[Translation]

National Resources Centres for Women

213. SHRI ASHOK PRADHAN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government have set up National Resources Centre for women and an office of the Commissioner to safeguard their rights;

(b) if so, the details thereof; and

(c) the details of achievements made since its inception till date?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF DEPARTMENT OF OCEAN DEVELOPMENT (DR. MURLI MANOHAR JOSHI) : (a) No, Sir.

(b) and (c) Do not arise.

[English]

Foreign Aid to Terrorist Organisations

214. SHRI CHAMAN LAL GUPTA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the details of the terrorist organisations being run by foreign aid;

(b) the amount received from foreign countries by each of them;

(c) the number of cases registered against these organisations alongwith the number of organisations chargesheeted in the courts; and

(d) the outcome of these cases and the number of persons convicted?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) to (d) There have been reports of various secessionist leaders and organisations in Jammu and Kashmir, Punjab and North Eastern States, having received large sums of money from diverse channels and sources in contravention of law. Notices have been issued to individuals and organisations involved, under the Foreign Contributions (Regulation) Act (FCRA) wherever possible. Action on these notices, as also for violation of the provisions of Foreign Exchange Regulation Act (FERA) and other relevant laws is being taken by the concerned agencies.

It will not be in the interest of ongoing inquiries investigations to disclose more details at this stage.

U.P. Tourists for a close look at the Taj

215. SHRI SURESH WARPUDKAR : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government have received any proposal from Uttar Pradesh Government to allow the tourists a close look at the Taj during the full moon nights two days before and after the Poornima;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF DEPARTMENT OF OCEAN DEVELOPMENT (DR. MURLI MANOHAR JOSHI) : (a) and (b) A request has been received